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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 56/BB/2020	For admission	Sec 7 of I&B Code 2016	Alticon Capital Ltd	Keystone Partners Sankeerth Vittal	Legacy Global Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Pradeep Nayak

ADVOCATE FOR RESPONDENT/s:

None

ORDER

Heard Mr. Pradeep Nayak, learned Counsel for the Petitioner through Video Conference and none appeared for the Respondent (Even though notice has been served).

The learned Counsel for the Petitioner is directed to file an affidavit regarding the status of business operations of the Corporate Debtor. Post the case on 12.02.2021.

[Signature]

MEMBER (T)

Amar

[Signature]

MEMBER (J)

Verified

[Signature]
Court Officer